GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2899(H)
TO BE ANSWERED ON 20th MARCH, 2017

SPECIAL ECONOMIC ZONES

2899(H). SHRI RAM TAHAL CHOUDHARY:
SHRI ANTO ANTONY:
SHRI A.P. JITHENDER REDDY:
SHRI B. VINOD KUMAR:
SHRI NAGAR RODMAL:
SHRI JANARDAN SINGH SIGRIWAL:
SHRI BODHSINGH BHAGAT:

Will the Minister of **COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री)** be pleased to state:

(a) the details of total number of Special Economic Zones (SEZs) notified/ approved/ established in the country including those which are functional, State/ UT-wise and location-wise along with the Scheme formulated by the Government to establish new SEZs in the country;

(b) whether a large number of SEZs are not functioning or lying closed in the country and if so, the details thereof, State/ UT-wise and location-wise along with the reasons therefor;

(c) the details of the provisions made with regard to non-functional SEZs along with the steps taken by the Government for making all the approved SEZs functional;

(d) whether SEZs have contributed towards infrastructure and economic development of their respective regions in the past two years and if so, the details thereof along with the measures undertaken by the Government for development of SEZs and enhance investment therein;

(e) whether the Government has any plan to launch an online platform for SEZs to facilitate ease of doing business for the SEZ developers and units and if so, the details thereof; and

(f) the details of recently launched mobile app named "SEZ India" by the Government along with its salient features?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a):   In addition to Seven Central Government Special Economic Zones (SEZs) and 11 State/Private Sector SEZs set-up prior to the enactment of the SEZs Act, 2005, approvals have been accorded to 416 proposals for setting up of SEZs in the country. Presently, out of

331 notified SEZs a total of 210 SEZs are operational. States/UTs-wise details of SEZs is at **Annexure-I.** The name of SEZ developers along with details of locations of these SEZs are available at www.sezindia.nic.in.

(b) and (c):   Setting up of Special Economic Zones (SEZs) is a long term process and delay in commencement of commercial operations of the SEZs is due to various reasons which include time taken in getting approvals from statutory/State Government bodies, adverse business climate due to global recession, changes in fiscal incentives, etc. The State-wise details of SEZs, which are not operational are at **Annexure-II.**   The names of SEZ developers along with details of locations of these SEZs are available at www.sezindia.nic.in. When the Board of Approvals notices no progress in implementation of a project by a developer it cancels the Letter of Approval. The details of SEZs whose Letter of Approval have been cancelled during last three years and current year are at **Annexure-III.**

(d):   **I**nvestment made, employment generated and exports from SEZs are the quantifiable criteria for assessing development of infrastructure and economic development. Details of investment, employment generated and exports from SEZs during the past two years and current financial year are shown below:

Financial Year(s)	Investment* (Rs. in crore)	Employment* (Persons)	Exports (Rs. in crore)
2014-15	3,38,794	14,42,316	4,63,770
2015-16	3,76,494	15,91,381	4,67,337
2016-2017 (April to December, 2016)	4,08,939	17,11,657	3,58,203

* calculated on cumulative basis.

(e):   In order to facilitate paperless transaction for movement of goods for imports and exports from SEZs, a web-based platform - SEZ Online System for Developers and Units has already been implemented and functioning since February, 2015.

(f):   A Mobile app named "SEZ India" has been launched by the Department of Commerce on 06.1.2017. The app is available on Android Platform for use by SEZ Developers, Units, officials and others. The app has four sections i.e. SEZ Information, SEZ Online Transaction, Trade Information, and Contact details. Salient Features of the four sections are as under:-

(i)   SEZ Information: This is a compendium of the SEZ Act, 2005, SEZ Rules, 2006, MOCI Circulars, details of SEZs and Units etc. It gives up to date comprehensive details on all the above aspects.

(ii)   Trade Information: This provision gives access to important information / tools such as Foreign Trade Policy, Hand Book of procedure, Duty Calculator, Customs & Excise Notification and MEIS Rates.

(iii)   Contact details: We see that the contact details of all Development Commissioners Office, DGFT, DG System, DGCI & S and SEZ online.

(iv) SEZ Online Transaction: This is a dynamic submenu that tracks the Bill of Entry / Shipping Bill processing status and also does verification. The app also helps the Importers / Exporters to track the status of 'Bill of Entry / Shipping Bill" integration and processing in the EDI system of the ICEGATE.

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State/UT-wise distribution of approved SEZs

State/UT	Formal Approvals	Notified SEZs	Exporting SEZs (Central Govt. + State Govt./Pvt. SEZs + notified SEZs under the SEZ Act, 2005)
Andhra Pradesh	30	24	19
Chandigarh	2	2	2
Chhattisgarh	2	1	1
Delhi	2	0	0
Goa	7	3	0
Gujarat	28	24	19
Haryana	23	20	7
Jharkhand	1	1	0
Karnataka	65	42	25
Kerala	29	25	18
Madhya Pradesh	10	5	2
Maharashtra	54	48	26
Manipur	1	1	0
Nagaland	2	2	0
Odisha	7	5	3
Puducherry	1	0	0
Punjab	5	3	2
Rajasthan	9	8	4
Tamil Nadu	48	46	36
Telangana	59	47	28
Uttar Pradesh	24	19	11
West Bengal	7	5	7
GRAND TOTAL	**416**	**331**	**210**

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The details of SEZs State-wise which have not operations	
State/UT	**Approved SEZs**
Andhra Pradesh	12
Chhattisgarh	1
Delhi	2
Goa	7
Gujarat	12
Haryana	16
Jharkhand	1
Karnataka	40
Kerala	12
Madhya Pradesh	9
Maharashtra	29
Manipur	1
Nagaland	2
Odisha	4
Puducherry	1
Punjab	3
Rajasthan	6
Tamil Nadu	17
Telangana	31
Uttar Pradesh	15
West Bengal	3
GRAND TOTAL	**224**

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The details of Letter of Approval cancelled during last three years and current year	
State/UT	**Approved SEZs**
Andhra Pradesh	11
Delhi	1
Dadra and Nagar Haveli	1
Gujarat	11
Haryana	12
Karnataka	2
Kerala	3
Madhya Pradesh	10
Maharashtra	34
Odisha	2
Punjab	4
Rajasthan	1
Tamil Nadu	17
Telangana	15
Uttarakhand	2
Uttar Pradesh	11
West Bengal	9
GRAND TOTAL	**146**

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